

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3155
ANSWERED ON:24.04.2012
CRIME AGAINST FOREIGNERS
Singh Shri Pradeep Kumar;Singh Smt. Meena

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of misbehaviour and crime against foreigners including foreign women are on the rise in the country including the National Capital Territory (NCT) of Delhi;
- (b) if so, the total number of such cases reported during each of the last three years and the current year, State-wise and crime-wise including rape/loot; and
- (c) the steps taken by the Government to check such cases and provide security to foreigners, including foreign women in the country including the NCT of Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b): As per the information available, no such specific data on crime against foreigners is maintained by the Government.

(c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. However, Ministry of Tourism has advised all the State Governments / Union Territory Administrations to deploy Tourist Police in the States/Union Territories. Ministry of Tourism has also formulated the guidelines for formation of Tourist Security Organizations. It has also adopted the code of Conduct for `Safe & Honourable Tourism` which is a set of guidelines to encourage tourism activities to be undertaken with respect for basic rights like dignity, safety and freedom from exploitation of both tourists and local residents, in particular women and children.

The Delhi Prevention of Touting and Malpractices against Tourists Act, 2010 has been enacted in NCT of Delhi w.e.f October 2010. All the measures for the safety and security as well as helping the tourists including foreign tourists visiting NCT of Delhi are being taken. The Delhi Traffic Police has also launched the Short Message Service on 56767 for lodging complaints against Cab/Taxi drivers in respect of refusal, misbehavior or harassment by general public. In addition, surprise checking of Cabs/Taxis is also under taken from time to time to detect such violations.